

अध्यक्ष महोदय मेरी हमदर्दी इसके साथ है। लेकिन पार्लियामेंट इसके लिए प्रारंभ फोरम नहीं है। थाप इसको दिल्ली की सरकार को भेज दीजिए, लैफ्टिनेंट गवर्नर माहव को भेज दीजिए, मिनिस्टर को भेज दीजिए, किसी को भी भेज दीजिए। इस जगह इसको न करिये। रमगुल्ले का या गुलाब जामन का झगडा नहीं है। वाजपेयी जी को तकलीफ करने की जरूरत नहीं है।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): We are grateful to you, Sir that you have asked Shri Atal Bihari Vajpayee to send *rasagullas* to us.

अध्यक्ष महोदय : अब से पहले तो मेरे पास आने चाहिए।

12.29½ hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF PYRITES, PHOSPHATES AND CHEMICALS LTD

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): On behalf of Shri S. Mohan Kumaramangalam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1969-70
- (2) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No LT—626/71*]

12.30 hrs.

DEMANDS *FOR GRANTS—Contd.

MINISTRY OF INFORMATION AND BROADCASTING—contd.

MR. SPEAKER : The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Information and Broadcasting. The hon Minister may now reply to the debate.

May I say one thing ? We have been following the allotment of time given by the Business advisory Committee. But that time has been extended. It has always been the practice in this House that if we decide to extend the time, then it should go back to the Committee, because we are now short of so many hours because of these extensions ; the result will be that the Demands at the tail end will go without being discussed. We had expressed our hope that these Demands would be considered, but looking to the rate at which we have been proceeding, it looks that some Demands will go undiscussed.

SHRI JAGANATH RAO (Chatrapur) : May I put a question to the hon. Minister so that she can reply to it during her speech ?

The Press Commission reported in 1954. 17 years have passed since. All these years Government had not considered the Report. It is only since the last two years that it seems to be under the active consideration of Government. Shri Satyanarayan Sinha and Shri Gujral had said that they were actively considering the Report. During these 17 years, so much water has flowed down the Yamuna. Whatever observations, remarks and recommendation they have made, are not valid today. Even in respect of PTI, the only reason given was that because of financial difficulties they would persuade the shareholders to convert it into a corporation. It is up to the PTI to say that they are not in financial difficulties. Since the country has been undergoing a social transformation and since it is our policy to curb monopolistic tendencies in the newspaper and other industries, and since nothing has been done in that regard, will Government consider the need to appoint a Second Press

*Moved with the recommendation of the President.